

In the National Company Law Tribunal, Jaipur

Item No. 202
CP No. (IB) 247/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sangeeta Ajmera Prop. M/s The Manpower

.... ..Applicant/Petitioners

VS.

Shree Gangour Foods (Jaipur) LLP

.....Respondent

Order dated: 21.10.2019

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 24.10.2019.

Sd/—

(RAGHU NAYYAR)
TECHNICAL MEMBER